

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED 09.06.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 133/2022	Pawan Kapoor & Anr Vs Karvy Data Management Services Ltd & Anr	Mr. Rakesh Kumar	

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Asst.Registrar - **PH No. : 044-2888 0500**

2.Court Officer - **PH No. : 044-2888 0450**